

**LEGISLATIVE ASSEMBLY
NATIONAL CAPITAL TERRITORY OF DELHI**

SESSION REVIEW – FIFTH PART OF FIFTH SESSION

Fifth Part of Fifth Session – 08/08/2017 to 11/08/2017

The Session commenced on 8th August, 2017 and was adjourned *sine die* on 11th August, 2017 after holding four sittings. The House transacted the following business during the sittings:

Special Mention (Under Rule 280): 31 matters were raised in this session under rule 280 on 9 August, 10 August & 11 August, 2017. As per directions of the Hon'ble Speaker, the departments have been directed to reply to the matters raised by the Hon'ble Members within 30 days.

Short Duration Discussion (Under Rule 55): 28 Notices for short duration discussion were received during the session. The House discussed only the following 2 subjects:

1. On 09/08/2017, Sh. Sanjeev Jha initiated discussion on "Mohalla Sabhas".

The following Members participated in the discussion:

Shri Rajesh Gupta, Shri Jagdeep Singh, Shri Rituraj Govind, Shri Jarnail Singh, Shri Ajay Dutt, Shri Som Dutt, Smt. Bandana Kumari, Shri Naresh Yadav, Shri Rajesh Rishi Shri Vijender Garg, Shri Vijender Gupta and Shri Somnath Bharti.

Shri Satyender Jain, Hon'ble Minister of Urban Development replied to the discussion.

2. On 11/08/2017, Shri Hazari Lal Chauhan initiated discussion on "Delay in installation of CCTV system in NCT of Delhi". The following Members participated in the discussion: Shri Shiv Charan Goel, Shri Nayaran Dutt Sharma, Ch. Fateh Singh, Shri Shri Dutt Sharma, Shri Rituraj Govind, Shri Sukhbir Singh Dalal, Shri Jagdish Pradhan, Shri Adarsh Shastri and Smt. Parmila Tokas.

Shri Satyender Jain, Hon'ble Minister of Home & PWD replied to the Discussion.

3. On 11/08/2017, Shri Jarnail Singh initiated discussion on "Alleged inaction on the part of the SIT appointed by Centre in bringing the 1984 culprits to book".

The following Members participated in the discussion :

Shri Somnath Bharti, Shri Avtar Singh Kalkaji, Shri Manjinder Singh Sirsa, and Shri Jagdeep Singh.

Shri Satyender Jain, Hon'ble Minister of Home replied to the discussion.

Calling Attention Under Rule 54:

1. On 09/08/2017, Shri Jarnail Singh, Hon'ble Member called the attention of the House towards the alleged deficiencies in implementation of mid-day meal scheme in Schools.

The following Members participated in the debate:

Shri Sahi Ram, Shri Manoj Kumar and Shri and Shri Manjinder Singh Sirsa.

Shri Manish Sisodia, Hon'ble Dy. Chief Minister replied to the discussion.

2. On 10/08/2017, Shri Sanjeev Jha called the attention of the Minister on removal of weightage to Guest Teachers in recruitment of Government Teachers.

The following Members participated in the discussion :

Shri Praveen Kumar, Shri Madan Lal, Shri Rajesh Gupta, Shri Anil Kumar Bajpai and Shri Vijender Gupta.

Shri Rajesh Gupta also moved the following Resolution, which, after reply of Shri Manish Sisodia, Hon'ble Dy. Chief Minister, was adopted by voice-vote :

“DSSSB has advertised that they are in the process of recruitment of teachers in Directorate of Education; Considering the various directions issued by the Hon'ble Minister of Education to the Chief Secretary and Education Directorate; and Considering the Hon'ble Supreme Court's judgements in the matter of SLPC No.3159/2015 and No.32008/2013; This House resolves that the current recruitment process be put on hold till the Directorate of Education formulates a policy for giving due weightage to Guest Teachers based on their working in Delhi Government Schools.”

Congratulatory Motion Under Rule 114 :

Shri Nitin Tyagi congratulated the Hon'ble Dy. Chief Minister on the inauguration of East Campus of the Delhi Technological University, The following Members expressed their views :

Shri S.K. Bagga, Shri Anil Kumar Bajpai, Ch. Fateh Singh, Shri Manjinder Singh Sirsa and Shri Manoj Kumar.

Hon'ble Dy. Chief Minister and Hon'ble Minister of Transport Shri Kailash Gahlot made a brief statement.

Ruling of the Chair referring matter to the Committee of Privileges:

On 08/08/2017, being requested by the Members of the Ruling Party, the Chair allowed discussion on the press statement issued by the Hon'ble Leader of Opposition seeking dissolution of Committees constituted by the House. 9 Members participated in the discussion and Hon'ble Dy. Chief Minister Sh. Manish Sisodia also expressed his views. The Motion moved by Shri Saurabh Bhardwaj to refer the matter to the Committee of Privileges was adopted by voice-vote.

Announcements by the Chair:

The Chair announced that the Nation was observing the Anniversary of Quit India Movement and paid tributes to the freedom fighters. The Chair congratulated Shri Ram Nath Kovind on becoming the President of India and Shri Venkiah Naidu on being elected as the next Vice President of India. The Chair congratulated the Women's Cricket Team on their spectacular performance in the World Cup and the five medal winners who had brought laurels to the country in the London Para Athletic Championship, 2017. The Chair expressed serious concern over the alleged stalking of Ms. Varnika Kundu in Chandigarh and lauded her bravery in seeking justice.

Papers Laid on the Table :

Following Papers were laid on the table of the House :

1. On 08/08/2017 :Copies of the Annual Accounts and Action Taken Reports (CAG Audit Reports) of Indraprastha Institute of Information Technology – Delhi (IIIT-D) for the year 2008-2009 to 2015-16 (Hindi & English version)
2. On 08/08/2017 : Copies of the Notification No. F. 17(330)/Plg./TPT/2015/869 dated 07/07/2017 regarding reconstitution of Road Safety Council w.e.f. 07 July, 2017 (Hindi & English version).

3. On 11/08/2017 : Copies of 29 Notifications (Hindi & English version) received from Finance Department.

Obituary References: The House observed two minutes' silence on the death of the workers engaged in cleaning of sewers in Lajpat Nagar, Delhi on 06/08/2017 and in Ghitorni, Delhi on 15/07/2017.